

**Statement-II**

*Details of construction of houses under JnNURM, RAY and PMAY (Urban) implemented by Ministry of Housing Urban Poverty Alleviation (MoHUPA) in Cities of Madhya Pradesh declared winners to be developed as Smart Cities*

As on 21st Nov., 2016

(₹ in crore)

Sl. No.	Cities	Houses Involved	Houses Completed	Central Assistance Sanctioned	Central Assistance Released
1.	Indore	13,446	5,913	182.15	108.47
2.	Bhopal	20,547	13,473	255.64	168.79
3.	Jabalpur	7,505	2,978	77.17	57.80
4.	Ujjain	3,633	1,116	47.72	38.81
5.	Gwalior	6,793	3,084	89.37	53.21

**Self Help Groups under SJSRY**

1787. SHRIMATI MISHA BHARTI:

SHRI PREM CHAND GUPTA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of Self Help Groups (SHGs) formed under Swaran Jayanti Shahari Rojgar Yojana (SJSRY) in each of the last three years;

(b) the number of such groups formed this year since May; and

(c) the total credit advanced of such SHGs by the banks?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) The erstwhile Swarna Jayanti Shahari Rozgar Yojana was reviewed and restructured as National Urban Livelihoods Mission (NULM) in 2013. However, implementation started since April, 2014. It was initially launched in 790 cities and later in February, 2016 but extended to all the Statutory Towns, as per Census 2011 and renamed as Deendayal Antyodaya Yojana (DAY-NULM). A total of 47,772 Self Help Groups were formed under DAY-NULM in 2014-15 and 58,186 SHGs in 2015-16.

(b) A total of 29,998 Self Help Groups have been formed during the current financial year *i.e.* 2016-17 (as on 31.10.2016).

(c) The total amount of loans disbursed to SHGs through SHG Bank Linkage Programme for the current financial year, *i.e.* 2016-17 is ₹ 99,241.63 Lakh (as on 31.10.2016).

### **Superannuation of IGNOU teachers**

1788. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teachers of Indira Gandhi National Open University (IGNOU) are superannuating at 65 years instead of 62 violating Ministry's Notification No. 1-32/2006-U-II/U(i), dated 31st December, 2008 and also is in violation of Section 25(4) of IGNOU Act, 1985 and also 17 (9);

(b) whether it is a fact that Board of Management has not taken note of this in its recent January meeting;

(c) how this situation has arisen and what the Ministry is doing to rectify the gross intentional mistake done by IGNOU authorities; and

(d) what steps the Ministry has taken to punish the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (d) As per the information furnished by the Indira Gandhi National Open University (IGNOU), the University has implemented the decision of enhancement of the age of superannuation of its teachers from 62 to 65 years based on the decision taken by the MHRD in 2007 applicable to all the Centrally funded institutions in higher and technical education. However, at that time the University could not get its Statutes amended as per the provisions of the IGNOU Act, 1985. In September, 2016, IGNOU decided to amend its Statutes to make the age of retirement of its teaching staff as 65 years and the communication on the same has since been received in MHRD. This issue was not discussed in the recent January meeting of the Board of Management of the university.

### **Consultation over No-Detention Policy**

1789. SHRI HUSAIN DALWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Central Advisory Board of Education recently held its sixty-fourth meeting on the issue of deteriorating learning outcomes and the No-Detention Policy, if so, what was the outcome of the meeting;